

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2013

Dated : 9th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri

ORDER

The learned counsel for the Appellant seeks some more time to give clarifications sought by the Bench.

Post the matter for further hearing on **3rd July, 2014.**

In the meantime, written submissions may be filed in the matter.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**